

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**OA NO.19/2016**

New Delhi this the 22<sup>nd</sup> day of March, 2017

**HON'BLE DR BRAHM AVTAR AGRAWAL, MEMBER (J)**

Kamla Joshi, aged about 60 years,  
D/o Late J.B. Joshi,  
R/o H.No.510 (Joshi Complex),  
Sadar Bazar, Ranikhet,  
Dist. Almora, Uttarakhand.  
[Retired from the post of PGT (Economics)  
Kendriya Vidyalaya on 31.07.2015].

...Applicant

(None)

**VERSUS**

1. The Commissioner,  
Kendriya Vidyalaya Sanghatan,  
18, Institutional Area,  
Shaheed Jeet Singh Marg,  
New Delhi-110016.

2. Joint Commissioner (Finance),  
Kendriya Vidyalaya Sanghatan,  
18, Institutional Area,  
Shaheed Jeet Singh Marg,  
New Delhi-110016.

...Respondents

(By Advocate: Dr. Puran Chand for Mr. S. Rajappa)

**:ORDER (Oral):**

None appears on behalf of the applicant. Similar was the position on the earlier dates of hearing, i.e., 17.08.2016, 07.11.2016, 17.01.2017 and 06.03.2017. It appears that the applicant is no longer interested in pursuing this matter.

2. In the light of the above, the OA is dismissed in default.

**(DR BRAHM AVTAR AGRAWAL)  
MEMBER (J)**

/jk/

